

>

Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha passed the Motor Vehicles (Amendment) Bill, 2012 and agreed without any amendment to the Indian Medical Council (Amendment) Bill, 2012 passed by Lok Sabha on the 7th May, 2012.

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha: -

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Motor Vehicles (Amendment) Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 8th May, 2012"

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th May, 2012 agreed without any amendment to the Indian Medical Council (Amendment) Bill, 2012 which was passed by the Lok Sabha at its sitting held on the 7th May, 2012."

2. Madam Speaker, I lay on the Table the Motor Vehicles (Amendment) Bill, 2012, as passed by Rajya Sabha on the 8th May, 2012."

-
-
-
-